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IN THE HIGH COURT OF DELHI AT NEW DELHI

NO. 54004 /Cr. Br. DATED 03/12/18

FROM:

The Registrar General,  
High Court Of Delhi,  
New Delhi.



TO:

The District & Sessions Judge(Headquarters),  
Tis Hazari Courts, Delhi.

Sub: Immediate transmission of TCR

Respected Sir,

I am directed to inform you that despite requisition of Trial Court Record(TCR), they are not being transmitted well in advance to this court which is causing a great inconvenience to the Hon'ble Courts. The Hon'ble Courts have taken a serious view of the matter.

You are therefore requested to kindly issue directions that as and when LCRs are requisitioned by this court, the concerned Trial Courts should transmit the TCR well in advance, without waiting for the next date of hearing in the case.

Kindly acknowledge the receipt.

Yours faithfully

*U. Sharma*  
03/12/18  
Joint Registrar(Cr.)  
For Registrar General

Encl: As above



*[Signature]*  
DBST(HQs.)  
04/12/18  
Tel. o/c. Genl.

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 76155-255 /Genl./Cir./HCS /2018 Dated, Delhi the

06 DEC 2018

Copy of the letter bearing no. 54004/Cri. Br. Dated 03.12.2018 received from the Ld. Joint Registrar (Cri.), Hon'ble High Court of Delhi, New Delhi be circulated for information and necessary action/compliance to:-

1. All the Ld. District & Sessions Judges, Delhi, New Delhi (except Central District) with the request to circulate the same amongst all the Ld. Judicial officers under your control and concerned Branches for information and necessary compliance.
2. All the Ld. Judicial Officers, Central District, Tis Hazari Courts, Delhi.
3. The Ld. Officer In-Charge, Record Rooms, Central District, Tis Hazari Courts, Delhi.
4. The Ld. Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned officials to upload the same on the Website of Delhi District Courts.
5. Personal Office to Ld. District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.

(BHUPESH KUMAR)

Officer-In-Charge (Genl. Branch)  
Addl. District & Sessions Judge  
Central District, Tis Hazari Courts, Delhi.

Ecnls. As above. 2760 /Genl./Cir./HCS/2018

Dated, Delhi the 06 DEC 2018

Copy to:

The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information please.

Officer-In-Charge (Genl. Branch)  
Addl. District & Sessions Judge  
Central District, Tis Hazari Courts, Delhi.